

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. 1038  
To be answered on 13TH DECEMBER, 2022

**Seaweed Cultivation**

**1038. Ms. RAMYA HARIDAS:  
SHRIMATI POONAM MAHAJAN:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether seaweed park for seaweed cultivation is proposed in coastal States, especially in Kerala and Maharashtra;
- (b) if so, the details thereof and the time by which final decision in this regard is likely to be taken and extent to which it is likely to be benefitted; and
- (c) the number of fishermen/fisherwomen empowered under Pradhan Mantri Matsya Sampada Yojana and the amount spent in the country, State-wise, during the last five years and the current year?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying consider mariculture including seaweed cultivation as one of the thrust areas for creation of alternative livelihood opportunities. The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department in all States/Union Territories (UTs) for a period of five years from 2020-21 to 2024-25 envisages an investment of about Rs.990 crore for mariculture activities and Rs.600 crore for establishment of Integrated Aquaparks.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the last two financial years (2020-21 and 2021-22) and current year (2022-23) has accorded approvals to proposals of various coastal States/UTs at a total cost of Rs. 154.86 crore for mariculture activities. This includes proposals amounting to Rs.60.37 crore for taking up seaweed cultivation activities. A proposal of Government of Tamil Nadu for establishment of a Multipurpose Seaweed Park at total estimated cost of Rs. 127.71 crore has been approved with a central share of Rs.75.16 crore under PMMSY in FY 2022-23. Government of Maharashtra and Kerala have not submitted proposal for establishment of Seaweed Park under PMMSY.

(c): The state-wise details of beneficiaries benefitted along with cost of the projects approved under PMMSY during 2020-21 to 2022-23 are furnished at Annexure-I.

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**Annexure-I**

**Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No 1038 put in by Ms. Ramya Haridas and Shrimati Poonam Mahajan, Hon'ble Members of Parliament for answer on 13<sup>th</sup> December, 2022.**

<b>Sl. No.</b>	<b>State/UT</b>	<b>Number of beneficiaries</b>	<b>Cost of the projects approved under PMMSY* during last two years and till date of FY2022-23 (Rs. in crore)</b>
1	Andhra Pradesh	120925	2121.03
2	Andaman & Nicobar	1304	30.06
3	Arunachal Pradesh	546	89.76
4	Assam	49961	328.06
5	Bihar	59131	302.42
6	Chhattisgarh	41036	364.32
7	Daman & Diu and Dadra & Nagar Haveli	30	6.46
8	Delhi	35	5.33
9	Goa	502	94.68
10	Gujarat	17910	739.42
11	Haryana	2121	283.22
12	Himachal Pradesh	5512	98.27
13	Jammu & Kashmir	50726	88.58
14	Jharkhand	3900	309.02
15	Karnataka	51456	734.77
16	Kerala	182323	469.77
17	Ladakh	116	14.82
18	Lakshadweep	3136	45.08
19	Madhya Pradesh	32622	497.03
20	Maharashtra	12811	511.13
21	Manipur	1159	83.47
22	Meghalaya	1560	71.65
23	Mizoram	20963	85.73
24	Nagaland	2815	68.62
25	Odisha	37999	603.29
26	Puducherry	58972	77.22
27	Punjab	1232	141.94
28	Rajasthan	2580	43.05
29	Sikkim	2120	47.33
30	Tamil Nadu	177748	447.02
31	Telangana	35590	147.21
32	Tripura	13853	96.69
33	Uttar Pradesh	15924	793.19
34	Uttarakhand	1161	163.03
35	West Bengal	2712	66.07

\*PMMSY commenced w.e.f FY 2020-21

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